

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

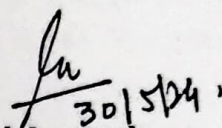
ORDER

No. 621 of 2024/RG

Dated: 30.05.2024

In view of the superannuation of Shri Mohammad Ashraf Malik, Principal District and Sessions Judge, Baramulla on 31.05.2024, the additional charge of the said Court is assigned to Additional District and Sessions Judge, Baramulla, till further orders.

By Order


(Shahzad Azeem)

Registrar General

Dated: .05.2024

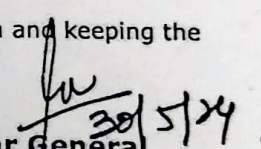
No: 20328-36/RG/GS.

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. Justice Sanjeev Kumar, Administrative Judge, District Baramulla;

.....for kind information of their Lordships.

3. Principal District and Sessions Judge, Baramulla for information.
4. Additional District and Sessions Judge, Baramulla for information and necessary action.
5. Incharge NIC, High Court of J&K and Ladakh, Srinagar for information and uploading the same on the official website of Hon'ble High Court.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
7. Order file.


Registrar General